

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 308 of 2014 in DFR-1851 of 2014**

**Dated : 21<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Silvassa Industries Association & Ors. .... Appellant(s)  
Versus**

**Joint Electricity Regulatory Commission  
& Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rohit Rao N.**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar**

**ORDER**

**IA No. 308 of 2014  
*(For Condonation of Delay)***

Issue notice to the Respondents returnable on 02.09.2014.  
Dasti service is permitted. Registry is also directed to issue notice to  
the Respondents.

Post the matter on **02.09.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**